

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &  
IA NOs. 316, 392, 394 of 2014 & 287 OF 2015**

**Dated: 26<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Reliance Infrastructure Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s)

: Mr. J.J. Bhatt, Sr. Adv.  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan  
Mr. S. Venkatesh  
Mr. D.V. Raghu Vamsy for R-1  
  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Akshat Jain for R-2  
  
Ms. Puja Priyadarshini

**ORDER**

List the matter for hearing on **29.01.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**